No 2/1/2011-CL.V Government of India Ministry of Corporate Affairs

5th floor, 'A' Wing, Shastri Bhawan, Dr. R. P. Road, New Delhi Dated the 15th December, 2011

To

All Regional Directors All Registrar of Companies.

Sub: Allotment of Director's Identification Number (DIN) under Companies Act, 1956

Sir,

In continuation of General Circulars No. 32/2011 dated 31.05.2011 and No. 36/2011 dated 04.10.2011 on the subject cited above, I am directed to say that the time for filing form DIN-4 by DIN holders for furnishing PAN and to update PAN details has been extended upto 29.02.2012.

Yours faithfully,

Sd/(U.C. Nahata)
Director (Inspection & Investigation)

Copy to:

- 1. ICAI/ICWAI/ICSI/All Chamber of Commerce with a request to give wide publicity to their members.
- 2. DIN Cell to issue message through e-mail and SMS to all existing DIN holders who have not furnished their PAN earlier at the time of obtaining DIN, to furnish their PAN by filing form DIN-4 by 29.02.2012 to avoid penal action.

Copy for information to:

- 1. PS to CAM and PS to MOS
- 2. PPS to Secretary, Additional Secretary, Joint Secretaries